240 Motion for election to [RAJYA SABHA] Agricultural and Processed Food Products Export Development Authority (APEDA)

and do communicate to this House the names of the members so nominated by Rajya Sabha".

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members or Rajya Sabha so nominated, may be communicated to this House".

(III)

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 8th July, 2014, adopted the following motion:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha for being associated with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 2015 and do communicate to this House the names of the members so nominated by Rajya Sabha."

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha so nominated, may be communicated to this House".

MOTION FOR ELECTION TO THE COCONUT DEVELOPMENT BOARD, KOCHI

कृषि मंत्री (श्री राधा मोहन सिंह): उपसभापति महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूँ:

"नारियल विकास बोर्ड नियम, 1981 के नियम 4 के उपनियम (1) के खंड (i) और (ii) के साथ पित नारियल विकास बोर्ड अधिनियम 1979 (1979 का सं. 5) की धारा 4 की उपधारा (4) के खंड (ङ) के अनुसरण में, यह सभा उस रीति से, जैसा सभापित निदेश दें, सभा के सदस्यों में से एक सदस्य को नारियल विकास बोर्ड का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I move the following Motion:—